

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 116

IA No. 2637/2023

In

CP (IB) No. 296/Chd/Hry/2019

(Admitted)

(Disposed of)

**IN THE MATTER OF:**

Giesecke & Devrient Ms India Private Limited                      ...Petitioner/ Operational Creditor

Vs.

ZTE Telecom India Private Limited                                      ...Respondent/ Corporate Debtor

**Under Section: 9 & 60(5) IBC, 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.07.2024.

-sd-  
Court Officer

May 07, 2024  
SM